

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1307
TO BE ANSWERED ON 27.07.2026

Violations of Environmental Clearance Conditions

1307. SHRI PUSHPENDRA SAROJ:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of projects granted Environmental Clearance (EC) during the last three years and the number of projects found violating EC conditions, State and district-wise, particularly for Uttar Pradesh;
- (b) the details of the inspections conducted to verify compliance with EC conditions, along with the number of violations detected and action taken, State and district-wise, particularly for Uttar Pradesh;
- (c) the details of the projects against which show-cause notices, closure directions, or environmental compensation have been imposed for violating EC conditions, State and district-wise, particularly for Uttar Pradesh;
- (d) whether any projects were allowed to continue despite serious violations of EC conditions, if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government to strengthen monitoring, ensure strict compliance with EC conditions, and fix accountability for repeated violations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (e) During the Financial years 2023-24 to 2025-26 a total of 1898 projects were granted Environmental Clearances (ECs) by the Ministry of Environment, Forest and Climate Change (MoEF&CC) / State Environment Impact Assessment Authority Level (SEIAA) for projects relating to the State of Uttar Pradesh. Details of the ECs district wise are placed at Annexure-I. It is mandatory for the project management to submit half yearly compliance reports, in respect of the stipulated prior environmental clearance terms and conditions to the regulatory authority concerned. Moreover, the same has been made digital and all such compliance reports are to be submitted online by the Project Proponent on the PARIVESH portal.

The MoEF&CC, through its Regional Offices, undertakes post-Environmental Clearance (EC) monitoring and compliance verification of projects granted Environmental Clearance. The environmental non-compliance are addressed as per provisions under Section 5, 15 and 19 of Environment (Protection) Act, 1986 and Rule 4 of Environment (Protection) Rules, 1986. The implementation of these provisions are guided by the Standard Operating Procedure (SoP) established vide Office Memorandum dated 25.11.2022 for post environmental clearance monitoring and compliance of projects, which prescribes the mechanism for taking action with respect to the observed non-compliance. As per the SoP, on receipt of the inspection report from the Regional Office (R.O.), an Action Taken Report (ATR) is sought on the non-

compliances, if any, reported in the inspection report. If satisfactory corrective measure are not taken by the Project Proponent, actions regarding issuance of show cause notice (SCN), personal hearing, re-verification and concluding action is taken by the competent authorities. During the reporting period, a total of 479 inspections of Category 'A' and 'B' projects/activities were carried out in the State of Uttar Pradesh by the Regional Office on the basis of which necessary action in cases of reported non-compliance is initiated. Further, in 14 cases SCN have also been issued. The Uttar Pradesh Pollution Control Board also undertakes inspections and action to ensure compliance of EC / Consent to Operate conditions as per due procedure.

**Annexure-I referred to in reply to part (a) to (e) of Lok Sabha Unstarred Q.no. 1307 to be answered on 27.07.2026 on “Violations of Environmental Clearance Conditions”.
District-wise ECs Granted by Central and SEIAA level from financial year 2023-2024 to 2025 -2026**

S. No.	Name of the District	No. of ECs granted at Central and SEIAA Level from F.Y. 2023-24 to 2025-26
1.	Agra	13
2.	Aligarh	4
3.	Ambedkar Nagar	5
4.	Amethi	3
5.	Amroha	6
6.	Auraiya	17
7.	Ayodhya	33
8.	Baghpat	11
9.	Bahraich	18
10.	Ballia	2
11.	Balrampur	2
12.	Banda	65
13.	Barabanki	186
14.	Bareilly	9
15.	Basti	11
16.	Bijnor	9
17.	Bulandshahr	5
18.	Chandauli	10
19.	Chitrakoot	38
20.	Deoria	2
21.	Etah	2
22.	Etawah	13
23.	Farrukhabad	9
24.	Fatehpur	11
25.	Firozabad	3
26.	Gautam Buddha Nagar	188
27.	Ghaziabad	48
28.	Gorakhpur	20
29.	Hamirpur	34
30.	Hapur	17
31.	Hardoi	10
32.	Hathras	30
33.	Jalaun	37
34.	Jaunpur	2
35.	Jhansi	49
36.	Kannauj	41
37.	Kanpur Dehat	9
38.	Kanpur Nagar	11
39.	Kasganj	2
40.	Kaushambi	9
41.	Kheri	30

42.	Kushi Nagar	4
43.	Lalitpur	33
44.	Lucknow	132
45.	Mahoba	128
46.	Mathura	6
47.	Mau	1
48.	Meerut	5
49.	Mirzapur	180
50.	Moradabad	42
51.	Muzaffarnagar	12
52.	Pilibhit	9
53.	Prayagraj	49
54.	Rae Bareli	17
55.	Rampur	7
56.	Saharanpur	3
57.	Sambhal	31
58.	Sant Kabeer Nagar	2
59.	Shahjahanpur	29
60.	Shamli	6
61.	Shravasti	2
62.	Siddharth Nagar	5
63.	Sitapur	36
64.	Sonbhadra	64
65.	Unnao	43
66.	Varanasi	20
67.	Gonda	1
68.	Ghazipur	1
69.	Pratapgarh	1
70.	Sultanpur	1
71.	Maharajganj	1
72.	Bhadohi	1
73.	Allahabad	1
74.	Kasgang	1
Total		1898
